

[Translation] *Unemployment*

Assistance to the Unemployed Youths

56. > SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI DAROGA PRASAD SAROJ :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government are extending financial assistance to the unemployed youths to provide them self-employment opportunities in rural areas;

(b) if so, the funds granted to the States during the last three years; and

(c) the steps taken to make this scheme successful?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) Yes, Sir. Rural families below the poverty line are assisted under Integrated Rural Development Programme (IRDP) with a view to providing them with self-employment through income generating activities. The rural poor are provided with productive assets in the shape of term credit from banks and subsidy from Government.

(b) Funds granted to the States during the last three years are as follows :

Year	(Rs. in lakhs)	
	Central Allocation	Central Release
1995-96	54950.00	51422.22
1996-97	54950.00	51240.11
1997-98	56768.00	54501.53
1998-99 (upto 31.01.99)	72915.00	48944.07*

(c) Following steps have been taken by the Government to make the scheme successful :

- (i) Fixation of higher investment targets per family.
- (ii) Measures to mobilise credit through fixation of credit targets.
- (iii) Higher subsidy limit of Rs. 7,500 for educated unemployed trained youth has been fixed.
- (iv) Enhancement of ceiling limit for expenditure on infrastructure from 10% to 20% (25% in case of North-Eastern States).
- (v) Introduction of back-ended subsidy.

(vi) Extension of Cash Disbursement Scheme to all the blocks in the country.

(vii) Enhancement of subsidy limit for group activities to Rs. 1.25 lakhs per group or 50% of the project cost whichever is less.

(viii) Selection of beneficiaries through Gram Sabhas.

[English]

Reservation for Sportsmen

57. SHRI CHETAN CHAUHAN :
SHRI BIKRAM KESHARI DEO :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have made any reservation for sportsmen in various Central Government offices, Departments and Undertakings;

(b) if so, the details of norms/conditions laid down by the Government in this regard;

(c) the number of sportsmen given jobs in various Central Government offices, Departments and Undertakings during each of the last three years; and

(d) if not, the steps taken/proposed to be taken by the Government to encourage sportsmen by offering them jobs in various Departments and Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI UMA BHARATI) : (a) to (d) Yes, Sir. The Government provides upto 5% vacancies to meritorious sportspersons in Group 'C' and 'D' posts in the Ministries/Departments/Establishments of the Government of India in relaxation of prescribed procedures/rules. The details regarding number of sportsmen given jobs in all such organisations are not compiled.

Performance of JRY in Maharashtra

58. SHRI ABHAYSINH S. BHONSLE :
SHRI ASHOK NAMDEORAO MOHOL :
SHRI A. VENKATESH NAIK :
SHRI RAM TAHAL CHAUDHARY :
DR. M.P. JAISWAL :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have evaluated the performance of JRY in the country;